

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502

Appeal No- 41/252/ND/2020
Restoration App/1/ND/2020

IN THE MATTER OF:

Balbir Motors Pvt Ltd

....Applicant

V/s

ROC

...Respondent

SECTION

U/s 252

Order delivered on 04.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Ravinder Kumar Sharma
For the Respondent :

ORDER

Restoration App/1/ND/2020:-

On the request of Ld. Counsel for the applicant, list the matter on **20.04.2021** for filing of order dated 25.02.2020 by which the Appeal No- 41/252/ND/2020 was dismissed for default.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)